

and Gynaecological Department of the Hospital.

3. There are 26 beds in Gynaecology which »r» provided to the general public. Besides there are 14 beds in the Maternity Nursing Home of which 10 per cent are for general public.
4. Medical Termination of Pregnancy services are also available in this Hospital for general public.

Abolition of Examinations upto Matriculation

1286. SHRIMATI LEELA DAMODARA MENON: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that Uttar Pradesh Government have decided to set aside the system of examination* upto Matriculation;

(b) whether the Central Government have given any directions to the Uttar Pradesh Government in this regard; and

(c) whether Government propose to give similar directions to all the States?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) It is learnt from the Government of U.P. that the system of examination upto matriculation has been suitably modified in respect of classes VI to IX and also class XI in all Government Higher Secondary Schools of U.P. Instead of promotion being determined exclusively on the performance in the Annual Examination it will now depend on four monthly tests, a terminal examination and the Annual examination. The weightage for these is 40, 20 and 40 respectively. Those who fail to qualify for promotion to the next class are allowed the facility of appearing in the supplementary examination in

June. Guardians are kept regularly informed about the progress of their wards.

The Union Ministry of Education had circulated a paper "Examination Reforms—A Plan of Action" to State Governments and Union territories for their guidance.

Government land allowed to Institutions

1287. SHRI DEORAO PATIL:

PROF. N. M. KAMBLE:

SHRI R. D. JAGTAP AVERGOANKAR;

Will the Minister of WORKS AND HOUSING be pleased to state;

(a) the names of the institutions and societies that have been allotted Government land in New Delhi during the last five years and the area of land allotted to each;

(b) the criterion followed in the allotment of land; and

(c) the land now available or likely to become available during the next year and how it is proposed to be allotted?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the House.

Targets fixed for Cotton Production

1288. SHRI DEORAO PATIL;

PROF. N. M. KAMBLE:

SHRI R. D. JAGTAP AVERGOANKAR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what are the measures proposed to be adopted to achieve self-sufficiency in long, medium and short staple cotton; and